

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1148
ANSWERED ON:27.11.2000
AMENDMENT IN MOTOR VEHICLES ACT, 1988
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Karnataka Government had suggested for amendment of Motor Vehicle Act, 1988 to facilitate switch over of 3-wheelers to LPG fuel;
- (b) if so, whether the Karnataka Government had also reminded in March, 2000 to expedite the amendment; and
- (c) if so, the time by which the Union Government is likely to amend the provisions of the Act to the desired extent?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (MAJOR GENERAL(RETD.) B.C. KHANDURI, AVSM)

- (a) to (c) Information is being collected and would be laid on the Table of the House.